

Open Court

Central Administrative Tribunal, Allahabad Bench, Allahabad

This the 5th day of October, 2021.

Hon'ble Mr. Tarun Shridhar, Member (A)

Hon'ble Ms. Pratima K Gupta, Member (J)

Original Application No. 330/00167/2020

Amit Kumar Singh S/o Sri Subhash Chandra Singh R/o House No. 158, Mandaw, Manuman Nagar Colony, Rohaniya, Bhullanpur, Varanasi.

..... **APPLICANT**

By Advocate: Shri Saurabh Srivastava.

Versus

1. Union of India, through the General Manager, North Central Railway, Subedarganj, Allahabad.
2. Divisional Railway Manager (D.R.M.), Northern Central Railway, Allahabad.
3. Personnel Officer, Northern Central Railway, Allahabad.

..... **RESPONDENTS.**

By Advocate: Shri Shesh Mani Mishra.

ORDER

Delivered By Hon'ble Mr. Tarun Shridhar, Member (A)

None present for the applicant. Shri Shesh Mani Mishra, learned counsel for the respondents, is present.

2. At the outset, learned counsel for the respondents submits that this case has been taken on as many as 19 occasions. A perusal of the order sheet justifies the statement of the learned counsel for the respondents. Order sheets also show that on the particular dates when this case actually came up for hearing, no one has been present on behalf of the applicant on any of these dates. Therefore, it is abundantly clear that the applicant is not interested in pursuing this matter which is accordingly dismissed in default.

3. O.A. No. 330/167/2020 is dismissed in default.

4. There shall be no order as to costs.

(Pratima K. Gupta)

Member (J)

(Ritu Raj)

(Tarun Shridhar)

Member (A)